NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|------------------------|-------------|-----------------------------------|
| CP 150/16 | TP 182/17 | For clarifi- cation | 391/ 394 | TMI Rollon Engineering Pvt. Ltd. |

| SL. | NAME (IN CAPITAL) | | SIGNATURE | | | |
|-----|-------------------|------------------------|-----------|--|--|--|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | | | | |
| | | | | | | |

D Prima - Hatti

for c

ORDER

Counsel for petitioner is absent. Matter is listed for clarification for accounting treatment. Certificate from auditor is not filed. Therefore again matter is listed on 1/09/17 for filing accounting treatment Certificate from auditor. Prema Hatti CGC for ROC and RD present.

MEMBER(J)

MEMBER(T)